### GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO. 3453 TO BE ANSWERED ON 16.03.2018

#### **Forest Villages**

#### 3453. SHRI ABHISHEK SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total number of forest villages located in reserved areas in the country under Gram Vikas Yojana in Chhattisgarh;
- (b) the details of the funds sought by the State Government of Chhattisgarh for development works in the said villages during the last three years and the current year;
- (c) whether the Union Government has sanctioned the said amount; and
- (d) if so, the details thereof, district/year-wise?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

(a) to (d) The villages in forest areas may include forest villages, old habitations, unsurveyed villages and other villages in the forests, whether recorded, notified or not into revenue villages. As per information available with the Ministry of Tribal Affairs, a total of 425 forest villages/habitations are in the State of Chhattisgarh.

Further, Ministry of Tribal Affairs had implemented a programme for development of forest villages since 2005-06 as a one-time measure for integrated development of forest villages with a view to raise the Human Development Index (HDI) of the inhabitants of the forest villages and for providing basic facilities and services in 2,474 forest villages/habitations that were covered under the scheme spread over twelve States including Chhattisgarh in the country. The programme was implemented as a part of the Special Area Programme 'Special Central Assistance to Tribal Sub-Plan'. The programme included infrastructure works relating to basic services and facilities viz., approach roads, healthcare, primary education, minor irrigation, rain water harvesting, drinking water, sanitation, community halls etc. and activities related to income generation.

Components funded under Gram Vikas Yojana are covered under other schemes of Ministry of Tribal Affairs particularly Special Central Assistance to Tribal Sub-Plan (SCA to TSP) and grants under Article 275(1) of the Constitution of India where grants have been increased. During the last three years and the current year funding requirement of the various components of the said special area programme has been done through other schemes of the Ministry. The details of BE and expenditure under these programmes during the last three years and the current year is given in **Annexure-I.** 

The overall contribution to the Tribal Sub-Plan (now Sub-Scheme) across Ministries by the Central Government is now Rs.31919.51 crore for the year 2017-18. Centralised monitoring of TSP allocations for focused development of tribals has been taken up by the Ministry of Tribal Affairs. Budgetary requirement for development of tribal villages is duly addressed by the Government

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#### Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 3453 DUE FOR ANSWER ON16.03.2018 ASKED BY SHRI SHRI ABHISHEK SINGH REGARDING FOREST VILLAGES

The details of BE and expenditure under these programmes during the last three years and the current year is as under:-

### **Grant under SCA to TSP**

(Rs. in crore)

| Year    | BE      | Expenditure                 |  |
|---------|---------|-----------------------------|--|
| 2014-15 | 1200.00 | 1039.61                     |  |
| 2015-16 | 1250.00 | 1132.17                     |  |
| 2016-17 | 1250.00 | 1195.02                     |  |
| 2017-18 | 1350.00 | 1166.66                     |  |
|         |         | (sanctioned upto 12.03.2018 |  |

## **Grant under Article 275 (1) of the Constitution**

(Rs. in crore)

| Year    | BE                     | Expenditure               |
|---------|------------------------|---------------------------|
| 2014-15 | 1317.00                | 1132.64                   |
| 2015-16 | 1367.00 (R.E. 1392.28) | 1392.26                   |
| 2016-17 | 1400.00                | 1265.81                   |
| 2017-18 | 1500.00                | 1374.44 (upto 12.03.2018) |